

C. A. T. Bench, JAIPUR

Date of Order	MP 73/93 (RP 17/93) (TA 2372/86)	Orders
20.5.94		<p>Mr. M. Bhandari : Counsel for the applicants Mr. J.K. Kaushik : Counsel for the respondent</p> <p>Heard the learned counsel for the parties and perused the judgement dated 13.8.92 and records today. The applicant has not appeared in the examination. Original record was produced to show that the applicant was posted at Idgah and has not appeared but other Bhawarlal has appeared. Thus, we recall the judgement dated 13.8.92 in TA no. 2342/86 and direct the case be listed for final order on 26.5.94.</p> <p><i>Sell</i> (P.P. SRIVASTAVA) Member (A)</p> <p><i>Sell</i> (D.L. MEHTA) Vice-Chairman</p>